1	2	3	4	5
1 Jhajjar	06	05	01	
Ndida	32	34		02(LL)
No. 1 Hindon	19	19	,,,,,,	,,,,
No. 2 Hindon	19	19	__	
VKV, Ghaziabad	16	16	^^	_
AFS Dadri	06	06	_^	
NTPC Dadri	19	16	03	, ,
Muradnagar	16	18		02
Babugaih Cantt.	09	09		
No. 4 Delhi Cantt.	13	13	_,	
Rohtak	06	06	^^	
No. 1 Sirsa	12	09	03	,,,
No. 2 Sirsa	12	11	01	__
Paschim Vihar	06	06		_
Rohini Sec. Ill	06	06	—	—
Rohini Sec. VIII	06	04	02	—

Procedure followed for Amending Memorandum of Association and Rules of KVs

4225. SHRI JALALUDIN ANSARI:
SHRI GOVINDRAM MIRI:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the details of the procedure by following which KVs' Memorandum of Association and its Rules and Regulations can be amended andbr deleted;

(b) whether this procedure was followed in the meetings of Board of Governors of KVs (6th September, 1993) and that of General Body of KVs (9th February, 1994); and

(c) if not, the reasons therefor?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (DR. MURLI MANOHAR JOSHI): (a) The Rules of the Sangathan may- be altered with the consent of the Government of India^vlinistry of Human Resource Development at any time by a resolution passed by a majority of the members present at any meeting of the Sangathan.

(b) Yes, Sir.

(c) Does not arise.

Children not attending School

4226. SHRI RAM NATH KOVIND: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that 35 million phildren in the age group of 6 to 10 years do not attend school;

(b) what is the number of children belonging to SOST out of the above mentioned number of children not attending school; and

(c) the measures Government have taken^ropose to take to provide free and compulsory education to children, especially those belonging to SOST?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (DR. MURLI MANOHAR JOSHI): (a) According to available information, nearly 30 million children in the age group 6-10 years are out of school.

(b) Separate information regarding out of school SCST children is not available